

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/2016  
NAME OF THE PETITIONER(S) : B.R. Lokesh  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Aravindan Counsel for for M/s Mamallapuram Development Private Limited & 4 others	Counsel for Respondents 3, 4, 5	
2.	M. PESHAN ATIQ for cibi vishnu	for R2	M.B. A1
3.	Indhumathy P	Counsel for petitioners	
4)	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for 1st Respondent	

**ORDER**

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on 22.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)